

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 620 of 2019

IN THE MATTER OF:

M/s Mohit Minerals Ltd.

...Appellant

Vs

M/s Shree Rama Newsprint Ltd.

....Respondents

Present:

For Appellant: Mr. Mritunjay Kr. Tiwari and Mr. Sumit Kumar,
Advocates.

For Respondents:

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **23rd September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk